



बीमा विनियामक और विकास प्राधिकरण
**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

Circular No: IRDA/LIFE/MISC/CIR/ ⁰⁴⁹ /03/2013

Date: 08/03/2013

To
All Life Insurance Companies,

Re: **Submission of Returns**

Authority is in receipt of various data sent by the insurers, which is being used for publishing in IRDA Annual Report/Journal/Website, furnishing to Ministry of Finance, Parliament, other bodies and various decision making purposes. However, it is observed that the data is not sent from Compliance Officer's e-mail ID and at times, not even marked cc to him/her. Due to which, authenticity of the data becomes questionable.

Hence, it is being decided that all the data should be sent from Compliance Officer's e-mail ID. This also applies to the correspondences/clarifications/miscellaneous data called by the Authority as and when required.

Therefore, all companies are advised henceforth to maintain single point of contact and send the data through Compliance Officer's e-mail ID only.

(Sudhin Roy Chowdhury)
Member (Life)